

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1180
ANSWERED ON 30/07/2024**

CRITERIA FOR MINIMUM WAGES

**1180 SHRI CHARANJIT SINGH CHANNI:
SHRI RAMASHANKAR RAJBHAR:
SHRI GURMEET SINGH MEET HAYER:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the Mahatma Gandhi National Rural Employment Guarantee Scheme(MGNREGS);**
- (b) the details of the current daily wages provided by the Union Government underMGNREGS in the country, particularly in the States of Punjab and Haryana;**
- (c) the criteria for determining minimum wages and working hours under the MGNREGS;**
- (d) whether the Government proposes to increase the minimum wages and working hours, ifso, the details thereof; and**
- (e) the number of man days being provided to the said workers in a month by theGovernment?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand-driven wage employment Scheme which provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. The objectives of the Mahatma Gandhi NREGS are as below:

- (i) Providing at least one hundred days of unskilled manual work in a financial year to every household in rural areas as per demand resulting in creation of productive assets of prescribed quality and durability;**
- (ii) Strengthening the livelihood resource base of the poor;**
- (iii) Proactively ensuring social inclusion and**
- (iv) Strengthening Panchayati Raj Institutions (PRIs)**

(b): State/UT-wise wage rates for unskilled workers under Mahatma Gandhi NREGS for the current financial year 2024-25, including Punjab and Haryana, are at Annexure-I.

(c)&(d): As per Section 6 (1) of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, the Central Government may, by notification, specify the wage rate for its beneficiaries. The Government of India has been determining the wage rates using the Consumer Price Index for Agricultural Labour (CPI-AL) from the year 2011-12.

The Ministry of Rural Development revises the wage rate every financial year based on change in Consumer Price Index for Agricultural Labour (CPI-AL). The index is different for different States/UTs as notified by Labour Bureau Shimla. If the calculated wage rate of any State/UT as per the index for the current year results in lower wage rate than the wage rate of previous year, it is being protected by maintaining the previous year's wage rate. The revised wage rate is made applicable from 1st April of each financial year. However, each State/UT can provide wages over and above the wage rate notified by the Central Government.

As per para 19(a) &(b) of Schedule I of the Mahatma Gandhi NREGA, "the schedule of rates of wages for various unskilled labourers shall be fixed up so that an adult person worked for eight hours which include an hour of rest will earn a wage which is equal to the stipulated wage rate and the working hours of an adult worker shall be flexible but shall not spread over more than twelve hours on any day".

With regard to the change in the working hours of workers of Mahatma Gandhi NREGS, at present there is no plan to change the

working hours of workers of Mahatma Gandhi NREGS in this Ministry.

(e): Month-wise details of employment provided (in person-days generated) under the Mahatma Gandhi NREGS during the current Financial Year 2024-25 (as on 24.07.2024) are given in Annexure-II.

Annexure-I referred in reply to part (b) of Lok Sabha Unstarred Question No. 1180 dated 30.07.2024

State/UT-wise wage rates for unskilled workers under Mahatma Gandhi NREGS for the current financial year 2024-25, including Punjab and Haryana.		
Sl. No.	States/UTs	2024-25
1	Andhra Pradesh	300
2	Arunachal Pradesh	234
3	Assam	249
4	Bihar	245
5	Chhattisgarh	243
6	Goa	356
7	Gujarat	280
8	Haryana	374
9	Himachal Pradesh Non-Scheduled Areas	236
9(a)	Himachal Pradesh Scheduled Areas	295
10	Jammu - Kashmir	259
11	Ladakh	259
12	Jharkhand	245
13	Karnataka	349
14	Kerala	346
15	Madhya Pradesh	243
16	Maharashtra	297
17	Manipur	272
18	Meghalaya	254
19	Mizoram	266
20	Nagaland	234
21	Odisha	254
22	Punjab	322
23	Rajasthan	266
24	Sikkim	249
24 (a)	Sikkim (3 Gram Panchayats named Gnathang, Lachung and Lachen)	374
25	Tamil Nadu	319
26	Telangana	300
27	Tripura	242
28	Uttar Pradesh	237
29	Uttarakhand	237
30	West Bengal	250
31	Andaman	329
31(a)	Nicobar	347
32	Dadra and Nagar Haveli and Daman and Diu	324
33	Lakshadweep	315
34	Puducherry	319

Annexure-II referred in reply to part (e) of Lok Sabha Unstarred Question No. 1180 dated 30.07.2024

Month-wise details of employment provided (in person-days generated) under the Mahatma Gandhi NREGS during the current Financial Year 2024-25 (as on 24.07.2024)

No.	State/UTs	Person days generated			
		April	May	June	July
1	Andhra Pradesh	59837554	67464093	27801708	6348775
2	Arunachal Pradesh	265421	453915	575199	173887
3	Assam	3462856	6977243	6759038	2429429
4	Bihar	31030686	39556296	36337184	4039691
5	Chhattisgarh	25723894	31823396	18633907	1619054
6	Goa	2600	6162	7629	2277
7	Gujarat	6937213	7977337	5724750	894619
8	Haryana	374926	741726	1606422	354354
9	Himachal Pradesh	3380682	3956937	4032894	1383510
10	Jammu And Kashmir	345404	1136545	2267006	1334286
11	Jharkhand	13293475	13470847	10739945	3663154
12	Karnataka	17492025	22397490	17317304	6894809
13	Kerala	2382787	4651083	6200048	3655226
14	Ladakh	14836	57887	41838	21437
15	Madhya Pradesh	20355013	26559252	24929480	6840606
16	Maharashtra	18095699	28393657	19896375	4152192
17	Manipur	87969	140184	215770	146228
18	Meghalaya	309655	825326	1003328	239537
19	Mizoram	2068727	2087770	1552314	131571
20	Nagaland	43958	233013	383999	169337
21	Odisha	10810882	11754528	9924935	3915753
22	Punjab	1960777	2652479	2263065	1109337
23	Rajasthan	30168003	54914417	54833954	12010324
24	Sikkim	60640	206428	203519	228752
25	Tamil Nadu	1150678	5634606	10090480	9682244
26	Telangana	42709555	43014332	12044794	1335328
27	Tripura	804265	2860727	4006893	2251205
28	Uttar Pradesh	30548913	43368323	43765355	7625843
29	Uttarakhand	1776139	1961938	1647258	417075
30	West Bengal	0	0	0	0
31	Andaman and Nicobar	8389	7617	2990	2563
32	Dadra and Nagar Haveli and Daman and Diu	12744	1408	58471	6513
33	Lakshadweep	0	0	0	0
34	Puducherry	7273	29621	85373	54151
	Total	325523638	425316583	324953225	83133067
